

which are due out of the money which the factories will get after disposal of their stocks.

Shri M. V. Krishnappa: We expect them to pay all the dues that they owe to the sugarcane growers and the factory labourers, as soon as they get money.

Shri Bishwa Nath Roy: Have any special orders been issued or not?

Shri M. V. Krishnappa: I want notice for that.

Shri Bishwa Nath Roy: May I know whether any preference will be given to the sugar factories of deficit areas which have to pay a large amounts of dues to the workers and sugarcane growers, in the matter of disposal of their stocks?

Shri M. V. Krishnappa: I understand the hon. Member's idea. We have given some concessions to some factories, especially the smaller units, which are not able to sell on instalment payment basis, to sell their stocks in one lot. Such special cases have come to our notice and we have given them some concessions.

MINOR IRRIGATION PROJECTS IN HYDERABAD

*1680. **Shri Sivamurthi Swami:** Will the Minister of Food and Agriculture be pleased to state:

(a) the financial aid given by Government to Hyderabad State for the development of minor irrigation projects during the period from 1952 to 1954;

(b) how many minor irrigation schemes were undertaken; and

(c) the approximate acreage that will be benefited by these schemes?

The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa):

(a) A grant of Rs. 55,015 and a loan of Rs. 1,09,00,000 were sanctioned during the years 1952-53 and 1953-54.

(b) The actual number of individual schemes of different types undertaken is not yet available.

(c) About 2,11,500 acres during the two years.

Shri Sivamurthi Swami: May I know whether the State Government have requested the Centre to give technical help and equipment to start tube-well projects, and if so what steps have been taken by the Centre?

Shri M. V. Krishnappa: They have requested us and we are considering giving them exploratory tube-well plants.

Shri Sivamurthi Swami: May I know whether the acreage brought under cultivation includes the land brought under irrigation by repairing breached old tanks?

Shri M. V. Krishnappa: That is the major item. For example, in 1952-53 out of Rs. 35 lakhs we have sanctioned almost Rs. 30 lakhs for repairs to breached tanks. That is, the major portion of the money we have sanctioned to the Hyderabad State has gone to repairing of breached tanks.

Shri Sivamurthi Swami: May I know the acreage brought under cultivation by the new minor irrigation projects?

Shri M. V. Krishnappa: I have given the total acreage. I have not got the details with me.

APPOINTMENTS IN EASTERN RAILWAYS

*1681. **Shri K. C. Jena:** Will the Minister of Railways be pleased to state:

(a) how many non-gazetted appointments have been made in the Eastern Railway during 1953;

(b) the number of Scheduled Castes and Scheduled Tribes among them, separately;

(c) whether the quota fixed for them was duly filled up; and

(d) if not, the reasons therefor?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan): (a) and

(b). A statement is laid on the Table of the House. [See Appendix VI, annexure No. 70.]

(c) Yes, Sir—except in case of Scheduled Tribes.

(d) Full quota reserved for Scheduled Tribes could not be filled up due to non-availability of suitable candidates from amongst these Tribes.

Shri K. C. Jena: May I know how many applications were received from the Scheduled Castes and Scheduled Tribe candidates from the State of Orissa?

Shri Shahnawaz Khan: I do not possess that information.

श्री गणपति राम : क्या मैं यह जान सकता हूँ कि क्या रेलवे बोर्ड ने इस विषय में उन शिड्यूल्ड कास्ट संस्थाओं से भी सूचना मांगी है जो कि नान आफिशियल बाडीज़ हैं।

रेलवे तथा परिवहन मंत्री (श्री एल० बी० शास्त्री) : कुछ संस्थायें शिड्यूल्ड कास्ट की हैं कि जिनके पास एडवरटाइज़मेंट की नोटिस निकलने पर सूचना भेजी जाती है। अब यह उनका काम है कि वह दरखास्त भिजवायें।

श्री गणपति राम : क्या मैं जान सकता हूँ कि क्या अभी तक उन संस्थाओं ने आपके पास कुछ नाम भेजे, और यदि भेजे तो उनमें से कितनों को लिया गया है ?

श्री एल० बी० शास्त्री : उनके नाम भेजने के यह मानी नहीं है कि हम उनको लेंगे ही। वह नाम भेजते हैं। और रेलवे कमीशन उन पर गौर करके उनको लेता है।

सरदार ए० एस० सहगल : क्या मैं जान सकता हूँ कि क्या डी० टी० एस० के अफसरों को गैर गज़ेटेड अफसर नियुक्त करने का पूर्ण अधिकार देने पर सरकार फिर से विचार कर रही है ?

श्री एल० बी० शास्त्री : जहाँ तक चौथे दर्जे के स्टाफ का ताल्लुक है उन्हें उनके भर्ती करने का अस्तित्व है लेकिन तीसरे दर्जे की भर्ती रेलवे कमीशन ही करता है।

श्री आर० एन० सिंह : क्या मैं जान सकता हूँ कि शिड्यूल्ड कास्ट के कर्मचारियों के लिये जो नये एपाइंट किये जाते हैं क्या क्वालीफिकेशन है ?

श्री शाहनवाज़ खां : जो दूसरों के लिए होती है।

ACCIDENT IN KALIPAHARI COLLIERY

*1683. **Shri S. N. Das:** Will the Minister of Labour be pleased to state:

(a) whether it is a fact that ten persons have been killed in an accident which took place in Kalipahari Colliery (West Bengal) on the 21st March, 1954;

(b) if so, the circumstances in which this accident took place; and

(c) the causes of the accident?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes. The accident occurred on the 14th March 1954 and not on the 21st March 1954.

(b) When a working party consisting of two electricians, two fitters and four mazdoors was installing a pump in one of the two drifts, which was an in-take airway, a mild explosion of inflammable gas occurred. A qualified Sirdar and a pump-minder were also present at the site of the accident. All the deceased persons were severely burnt, but death was due to carbon monoxide poisoning.

(c) A close inspection of the place where the bodies of the deceased were found revealed a 'Biri' on the base plate of a pump. A match box and a packet of 'Biris' were also recovered in the clothing of the deceased. It is therefore presumed that one or more of the deceased had been smoking and had thereby ignited inflammable gas.